

**A Affidavit to be Furnished by Candidate alongwith Nomination Paper  
Before the Returning Officer**

**For election to.....(name of the House)**

**From .....38 Bibhutipur.....Constituency (Name of the Constituency)**

**RAM BALAK SINGH**.....son of **SRI RAM JIWAN SINGH**.....

Age **44** years, resident of AT :-SIGHIAGHAT BUZURG, POST:-SIGHIAGHAT, P.S:- BIBHUTIPUR SAMASTIPUR.....(mention full postal address) a candidate at the above Election, do hereby solemnly affirm and state on oath as under :-

(Strike cut whichever is not applicable)

(1) I am a candidate set up by **JANTA-DAL (U)** (name of the political party) / am contesting as an

Independent candidate

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income tax Return (in Rupees)
1	Self	BBYPS-2719A	2010-11	197483.00
2	Spouse	AKBPR-8099M	2010-11	204676.00
3	Dependent 1	No		
4	Dependent 2	No		
5	Dependent 3	No		

(3) The Following case(s) is are pending against me in which cognizance has been taken by the court :-

Sl. No	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	No
(b)	Name of the court, case No. and Date of order taking Cognizance :	No
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s)	No

(4) Cases in which I have been convicted by a court of law (other those referred to in form, '6) :-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	No
(b)	Name of the court, case No. and Date (s) of order (s) punishment Imposed :	No
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s)	

(5) That I give herein below the details of the assets (movable and imovable etc.) of myself / my spouse and spouse and all dependents :-

**A. Details of movable assets :**

(Note :-

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit / Investment the details including Serial Number, Amount, Date of Deposit the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. Dependent, here means a person substantially dependent on the income of the Candidate.
5. Details including amount is to be given separately in respect of each investment)

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs. 74578.00	Rs. 58220.05.00	No	No	No
(ii)	Details of deposit in Bank account (FDRs, Term Deposits and all other type of Deposits including saving accounts) Deposits with Financial Institution, Non Banking Financial Companies and Co-operative societies and the amount in each such deposit	FDR Rs. 50000.00 PNB Rs. 3033.00 SBI Rs. 208941.00 United Bank Rs. 25138.00 United Bank Rs. 445.00 UBI Rs. 108114.00 SKGB Rs. 13290.00	UBI Rs. 1645.00	No	No	No
(iii)	Details of Investment in Bonds, Debentures/ shares and units in companies/Mutual Funds and others and the amount.	No	No	No	No	No
(iv)	Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial Instrument in post office or Insurance Company and the amount	HDFC Life Rs. 5000.00 Realiance Life Rs. 20000.00 LIC Rs. 105000.00 LIC Rs. 100000.00 LIC Rs. 500000.00 (LIC S.V.) Rs. 134250.00	NSC Rs. 1000000.00 Term Dep. Rs. 150000.00	No	No	No
(v)	Personal loans advance given to any person or entity including firm, Company Trust etc and other receivables from debtors and the amount.	Rs. 775000.00	Rs. 395775.00	No	No	No
(vi)	Motor Vehicle/ Aircrafts/Yachts/ ships (details of Make Registration No. etc, Year of purchase and amount)	Scarpio Rs. 1250000.00 Motor Car Rs. 300000.00	No	No	No	No
(vii)	Jewellery, bullion nad valuable thing (give details of weight and value)	500 Gm Silver Rs. 27000.00 Gold Rs. 65150.00	750 Gm Silver Rs. 46000.00 Gold Rs. 125250.00	No	No	No
(viii)	Any Other assets such as value of claim/ interest	Gun Rs. 40000.00 Caws Rs. 155000.00	Cows Rs. 345000.00 Closing Stock Rs. 36632.00	No	No	No
(ix)	<b>Gross Total value</b>	<b>3254939.00</b>	<b>1008522.05</b>			

## 6. Details of immovable assets :-

- (Note : 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

Sl. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b><u>Agricultural Land</u></b>					
	Location(s)		No	No	No	No
	Survey number(s)					
	Area (Total measurement in acres)	3 Bigha 5 Katta	No	No	No	No
	Whether inherited property (yes or NO)	Yes	No	No	No	No
	Date of purchase in case of self acquired property)	NIL	No	No	No	No
	Cost of land (in case of purchase ) at the time of purchase	NIL	No	No	No	No
	Any Investment on the land by way of development, construction etc.	NIL	No	No	No	No
	Approximate Current market value	Rs. 37,50,000.00 (Approx)	No	No	No	No
(ii)	<b><u>Non- Agricultural Land</u></b>					
	Location(s)		No	No	No	No
	Survey number(s)					
	Area (Total measurement in acres)	1.25 Katta	No	No	No	No
	Whether inherited property (yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property)	No	No	No	No	No
	Cost of land (in case of purchase ) at the time of purchase	No	No	No	No	No
	Any Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	Rs. 1,50,000.00 (Approx)	No	No	No	No
(iii)	<b><u>Commercial Buildings</u></b> (including apartments)					
	Location(s)	No	No	No	No	No
	Survey number(s)					
	Built up Area (Total measurement in Sq.ft.)	No	No	No	No	No



	Whether inherited property (yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property)	NO	NO	NO	NO	NO
	Cost of property (in case of purchase ) at the time of purchase	NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
	Approximate Current market value	NO	NO	NO	NO	NO
(iii)	<b>Residential Buildings</b> (including apartments) Location(s) Survey number(s)	NO	NO	NO	NO	NO
	Area (Total measurement in Sq.ft.)	1 Katta	NO	NO	NO	NO
	Built up Area (Total measurement in Sq.ft.)	NO	NO	NO	NO	NO
	Whether inherited property (yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property)	NO	NO	NO	NO	NO
	Cost of property (in case of purchase ) at the time of purchase	NO	NO	NO	NO	NO
	Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
	Approximate Current market value	Rs. 11,50,000.00 (Approx)	NO	NO	NO	NO
(v)	<b>Other (Such as interest in property)</b>	NO	NO	NO	NO	NO
(vi)	<b>Total of Current Market Value of (i) to (v) above</b>	Rs. 50,50,000.00 (Approx)	NO	NO	NO	NO

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item )

Sl. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/ Financial Institution(s)</b> Name of Bank of FI Amount outstanding Nature of loan	SBI Vidhan Sabha Patna Rs. 805000.00 Scarpie Loan	NO	NO	NO	NO
	<b>Loan or dues to any individuals / Entity other than mentioned in (i) above.</b> Name (s) Amount outstanding Nature of loan	NO	NO	NO	NO	NO

Any Other liability	NO	NO	NO	NO	NO
<b>Grand Total Liabilities</b>	<b>Rs. 805000.00</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
(i) <b>Government Dues :</b>					
Dues to departments dealing with government accomodation	NO	NO	NO	NO	NO
Dues to departments dealing with Supply of water	NO	NO	NO	NO	NO
Dues to departments dealing with Supply of electricity	11000/-	NO	NO	NO	NO
Dues to departments dealing with Supply of telephone /mobiles	NO	NO	NO	NO	NO
Dues to departments dealing with government transport (including aircrafts and	NO	NO	NO	NO	NO
<b>Income Tax Dues</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Welth Tax Dues</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Service Tax Dues</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Municipal/ Property Tax</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Sales Tax Dues</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Any Other Dues</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>
<b>Grand Total of Govt. dues</b>	<b>816000.00</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>

**(7) Details of profession or occupation :**

- a. Self ... Leader.....  
b. Spouse ... Dairy business.....

**(8) My educational qualification is as under :**

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School / college / University and the year in which the course was completed.)

**(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :**

1	Name of the Candidate	Sri Rani Balak Singh
2	Full Postal Address	At :- Singhia Buzurg , Post :- Singhiaghat, P.S.:- Bibhutipur, Dist. Samastipur (Bihar)
3	Number and Name of the Constituency and state	Bibhutipur (138)
4	Name of the Political party which set up the candidate (Otherwise write "Independent")	JANTA DAL UNITED
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N

Total number of Pending cases where the court(s) have taken cognizance	25/72, 40/72, 142/98, 707/03 135/5, 252/5, 163/10 426/06
PAN of	
(a) Candidate	BBYPS-2719A
(b) Spouse	AKBPR-8099M
(C) Dependents	N/A

6	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
A.	Movable Assets (Total Value)	3,254,939.00	1,008,522.05			
B	Immovable Assets	5,050,000.00				
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Assets (Total Value)	8,304,939.00	1,008,522.05			
7	Liabilities					
	(i) Government dues (Total)					
	(ii) Loan from Bank, Financial Institution and other (Total)	805000.00				
8	Highest educational qualification : (Give details of school / University education with full form of the certificate/ diploma/ degree course) (name of the school / College/ University and the year in which the course was completed)					

#### VERIFICATION

I the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above :
- I / My spouse, or my dependent do not have any assets or liability, other than those mentioned in items 5 and 6 above

Verified at .....this the ..... day of ..... 2012

राम बालक सिंह

30/01/12 DEPONENT

Note : 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations

2 Affidavit should be shown before an oath Commissioner or Magistrate of the first Class or before a Notary Public

3 All columns should be filled up and no column to be left blank, If there is no information to furnish in respect of an item, either "Nil" or "not applicable" as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neatly.



SMT. KUMARI ASHA RANI  
W/O :- SRI RAM BALAK SINGH  
DATE OF BIRTH:- 20-07-1968  
AT + P.O :- SIGHIAGHAT, SAMASTIPUR  
DIST.:- SAMASTIPUR (BIHAR)

Status : Individual  
PAN No.: AKBPR-8099M

Previous Year 2011-2012  
Assessment Year 2012-2013

**COMPUTATION OF TOTAL INCOME & TAX LIABILITIES**

	Amount Rs.	Amount Rs.
<b><u>INCOME FROM BUSINESS</u></b>		
NET PROFIT AS PER PROFIT & LOSS A/C		289,572.00
<b><u>INCOME FROM OTHER SOURCES</u></b>		
Bank Interest		8,697.00
GROSS TOTAL INCOME		298,269.00
LESS :- <u>DEDUCTION UNDER CHAPTER VI A (NSS PURCHASE)</u>		100000.00
TOTAL TAXABLE INCOME		198,269.00
TOTAL TAXABLE INCOME ROUNDED OFF U/ S 288A		198,268.00
TAX THEREON		827.00
EDUCATIONAL CESS 3%		25.00
TOTAL TAX LIABILITIES		852.00
ADD :- INTEREST U/S 234A		Nil
NET TAX LIABILITY		852.00
TAX DEDUCTED AT SOURCE		852.00
TAX PAYABLE		Nil
TAX PAID BY CHALLAN		Nil
TAX REFUNDABLE		Nil

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**SMT. KUMARI ASHA RANI**  
**W/O :- SRI RAM BALAK SINGH**  
**AT+P.O. :- SINGHIAGHAT, SAMASTIPUR**  
**DIST.:- SAMASTIPUR (BIHAR)**

**TRADING & PROFIT & LOSS A/C FOR THE YEAR ENDED 31.12.2011**

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.		Rs.
To Opening Stock :-		By Sales :-	
Cattle Feed	4222.00	Milk	559240.00
Strow & Bhusa	348.00	Manure	25680.00
	4,570.00		584,920.00
To Purchases :-		By Closing Stock :-	
Cattle Feed	205958.00	Cattle Feed	35860.00
Strow & Bhusa	32756.00	Strow & Bhusa	772.00
	238,714.00		36,632.00
To Salary & Wages	86,300.00		
To Misc. Exps.	2,396.00		
To Net Profit C/D	289,572.00		
	621,552.00		621,552.00

**CAPITAL ACCOUNT AS ON 31.12.2011**

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
	Rs.		Rs.
To Opening Balance	597,908.00	By Withdrawals (For Exps. & LIP)	66,320.00
To Gift received on birthday & marriage Ceromany	257,415.00	By Closing Balance	1,087,272.00
To Net Profit B/F	289,572.00		
To Bank Interest	8,697.00		
	1,153,592.00		1,153,592.00

**BALANCE SHEET AS ON 31.12.2011**

CAPITAL & LIABILITIES	AMOUNT	ASSETS & PROPERTIES	AMOUNT
	Rs.		Rs.
<b>CAPITAL A/C :-</b>		<b>FIXED ASSETS :-</b>	
Smt. Kumari Asha Rani	1,087,272.00	Live Stock (Cows)	345,000.00
		<b>INVESTMENTS :-</b>	
		NSC Purchase	100000.00
		Term Deposit with Post Office	150000.00
			250,000.00
		<b>CURRENT ASSETS AND LOANS &amp; ADVANCES</b>	
		Closing Stock	36,632.00
		Loans & Advances	395,775.00
		<b>Cash &amp; Bank Balances :-</b>	
		Union Bank of India	
		Singhiaghat SB A/C No.-414702010008052	1644.95
		Cash in hand	58220.05
			59,865.0
	1,087,272.00		1,087,272.00

राम बालक सिंह  
28/01/12



**SRI RAM BALAK SINGH**  
**S/O :- SRI RAM JEEWAN SINGH**  
**DATE OF BIRTH:- 23-07-1965**  
**AT + P.O :- SIGHIAGHAT, SAMASTIPUR**  
**DIST.:- SAMASTIPUR (BIHAR)**

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Status : Individual  
PAN No.: BBYPS-2719A

Previous Year 2011-2012  
Assessment Year 2012-2013

**COMPUTATION OF TOTAL INCOME & TAX LIABILITIES**

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	Amount Rs.	Amount Rs.
<u>INCOME FROM SALARY</u>		
SALARY RECEIVED FROM VIDHAN SABHA		495,000.00
<u>INCOME FROM OTHER SOURCES</u>		
Bank Interest		21,509.00
GROSS TOTAL INCOME		516,509.00
LESS :- <u>DEDUCTION UNDER CHAPTER VI A (LIP PAID)</u>		37588.00
TOTAL TAXABLE INCOME		478,921.00
TOTAL TAXABLE INCOME ROUNDED OFF U/ S 288A		478,920.00
TAX THEREON		57844.00
EDUCATIONAL CESS 3%		1735.00
TOTAL TAX LIABILITIES		59579.00
ADD :- INTEREST U/S 234A		Nil
NET TAX LIABILITY		59579.00
TAX DEDUCTED AT SOURCE		59579.00
TAX PAYABLE		Nil
TAX PAID BY CHALLAN		Nil
TAX REFUNDABLE		Nil

राम बालक सिंह  
30/01/12

**SRI RAM BALAK SINGH**  
**S/O :- SRI RAM JEEWAN SINGH**  
**AT+P.O. :- SINGHIAGHAT, SAMASTIPUR**  
**DIST.:- SAMASTIPUR (BIHAR)**

**CAPITAL ACCOUNT AS ON 31.12.2011**

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
To Opening Balance	1,882,112.00	By Withdrawal (For Exps. & LIP)	96,000.00
To Salary Received	495,000.00	By Closing Balance	2,583,221.00
To <b>Bank Interest :-</b>			
From UBI	15682.00		
From United Bank	19.00		
From PNB	57.00		
From SBI	5751.00		
	21,509.00		
To Agriculture Income	280,600.00		
	<b>2,679,221.00</b>		<b>2,679,221.00</b>

**BALANCE SHEET AS ON 31.12.2011**

CAPITAL & LIABILITIES	AMOUNT Rs.	ASSETS & PROPERTIES	AMOUNT Rs.
<b>CAPITAL A/C :-</b>		<b><u>FIXED ASSETS :-</u></b>	
Ram Balak Singh	2,583,221.00	Land A/C	210000.00
<b>SECURED LOAN :-</b>		Motor Car	300000.00
Scarpio Loan from SBI Vidhan Sabha	805,000.00	Scarpio A/C	1250000.00
		Live Stock (Cows)	155000.00
		<b><u>INVESTMENTS :-</u></b>	
		HDFC Life Insurance	5000.00
		Reliance Life Insurance	20000.00
		Life Insurance Policy S.V.	134250.00
		Fixed Deposit with SBI- Vidhan Sabha	50000.00
			209,250.00
		<b><u>CURRENT ASSETS AND LOANS &amp; ADVANCES</u></b>	
		Salary Receivable	55,000.00
		Loans & Advances	775,000.00
		<b><u>Cash &amp; Bank Balances :-</u></b>	
		PNB Sighiaghat	3033.00
		SBI Bihar Vidhan Sabha	208941.00
		United Bank of India	
		Belaandi Tara KCC A/C No.-10230101035	25138.00
		United Bank of India	
		Belaandi Tara SBI A/C No.-10232500218	445.00
		Union Bank of India	
		Sighinghat SB A/C No.-414702010003260	108113.69
		SKGB Bank KCC A/C	431.96
		SKGB Bank SB A/C	13290.00
		Cash in hand	74578.35
			433,971.00
	<b>3,388,221.00</b>		<b>3,388,221.00</b>

राम बालक सिंह  
30/01/12